

185 **Medical Facilities in Rajpara Coal Washery Plant**

3171. PROF. YADUNATH PANDEY: Will the Minister of ENERGY be pleased to state:

(a) whether attention of Government has been drawn towards the problems being faced by Rajrappa project operated under the Central Coalfields Limited;

(b) whether the Central Coalfields Limited Employees' Union, have submitted any memorandum in this regard;

(c) if so, the action taken by Government to solve these problems; and

(d) the time by which medical facilities are likely to be provided in Rajrappa Coal Washery Plant?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English] 185 **Conversion of Rajkot-Veraval Rail Line**

3172. SHRI JAYANTILAL VIRCHANDBHAI SHAH:
SHRI BALVANT MANVAR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government of Gujarat have requested the Railways for the Conversion of Rajkot-Veraval metre gauge line into broad gauge line and also extension of this route upto Kodinar;

(b) whether the project is viable and the

Planning Commission has cleared this project; and

(c) if so, what are the reasons for not implementing the said project especially when there are numerous industrial projects round-about this line?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI AJAY SINGH): (a) Yes, Sir.

(b) and (c). The gauge conversion project from Rajkot to Veraval was found financially viable and Planning Commission has decided that it may be considered for taking up during Eighth Plan. As regards its extension to Kodinar only about 19 Km BG extension from Veraval to a focal point has been included in the conversion project. Beyond this focal point the user industries could be provided with B.G. sidings at their cost.

186 **Missing of Maruti Vehicles**

3173. SHRI NANDLAL MEENA:
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether large number of Maruti vehicles have been found missing from the factory premises during 1988-89;

(b) if so, the facts in this regard;

(c) whether any progress has been made in tracing out these vehicles;

(d) the steps taken to check the recurrence of such incident in future; and

(e) how Government propose to deal with the situation?